

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.322**

**CA-251/2021 , 544/2021 in**

92/241/242 /ND/2021

**IN THE MATTER OF:**

**The Hamlin Trust & Ors.**

**...APPLICANT**

**V/S**

**Rattan India Finance (P) Ltd & Ors**

**..RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 01.6.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :Adv. Manoj K. Singh along with Adv. Vijaya Singh, Adv. Neha Mittal  
and Adv. Jatin Kapoor for the Petitioner

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned to 19.7.2022 as per the directions of Hon'ble Members.

  
**(Madhu Narula)**  
**Court Officer**